

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 10 AUG 1988

IA I IN APPLICATION NOS. 567 & 634/87(F)

Applicant

Shri M.F. Pasha & another

v/s

The Chief Secretary, Govt. of Karnataka
& 8 Ors

To

1. Shri M.G. Pasha
Deputy Commissioner of Police
Central Armed Reserve (South)
Adugodi
Bangalore
2. Shri N. Somasekhar
Deputy Commissioner of Police
(Intelligence)
Bangalore
3. Shri Ravivarma Kumar
Advocate
No. 11, Jeevan Building
Kumara Park East
Bangalore - 560 001
4. Shri U.L. Narayana Rao
Advocate
No. 581, III Main
Sadashivanagar
Bangalore - 560 080
5. The Chief Secretary
Govt. of Karnataka
Vidhana Soudha
Bangalore - 560 001
6. The Secretary
Ministry of Home Affairs
North Block
New Delhi - 110 001

Respondents

7. The Secretary
Union Public Service Commission
Dholpur House
Shahajahan Road
New Delhi - 110 011
8. Shri K.C. Ramamurthy
Additional Superintendent of Police
Hubli
Dharwad District
9. Shri G.M. Hayat
Vice Principal
Police Training College
Mysore
10. Shri B. Muralidharan
Superintendent of Police
State Intelligence
Nrupatunga Road
Bangalore - 560 002
11. Shri Shetty Sangappa
Superintendent of Police
State Intelligence
Gulbarga
12. Shri K.A. Hafeez
Superintendent of Police
Lok Ayukta
Gulbarga

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9/6/88
L. Rafiq
11-8-88

13. Shri Khaleelur Rehman
Principal
Police Training School
Magodu
Sirsri Taluk
Uttara Kannada District

14. Shri S.M. Babu
State Govt. Advocate
C/o Advocate General
Karnataka Administrative Tribunal
Indiranagar
Bangalore - 560 038

15. Shri N.B. Bhat
Advocate
No- 545, 16-A Main
III Block, Koramangala
Bangalore - 560 034

16. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said applications on 5-8-88.

R.A. Venkatesh
DEPUTY REGISTRAR
(JUDICIAL)

Encl : As stated

**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

M.F. Pasha & another A.No. 567/87(F) & 634/87(F) The Chief Secy, Govt. of
Karnataka & 8 Ors
Order Sheet (contd) Revivarman Kumar & U.L. Narayana Rao S.M. Babu, N.B. Bhat &
M.S. Padmarajiah

Date	Office Notes	Orders of Tribunal
3.8.1988		
5.8.1988		<p><u>KSPVC/PSM</u></p> <p><u>Orders on IA No.1 - application for extension of time:</u> In this IA the Respondent 1 has sought for extension of time by another one month for complying with the directions issued by this Tribunal on 25th May 1988. In IA No.1 - Respondent 1 has nowhere set out the facts and circumstances which justify the extension.</p> <p>Applicants and their learned counsel who have been duly informed of this application and the date and time of consideration of this application are absent.</p> <p>We have perused the application. We are satisfied that the facts and are circumstances stated in IA No.1 justify extension of time till 31.8.1988. We therefore, allow IA No. 1 and extend time for compliance of the order of this Tribunal till 31.8.1988.</p>



R.V. Venkatesh
DEPUTY REGISTRAR (JD)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

Sd/-
/ VC Sd/-
M(A)
TRUE COPY